

HIGH COURT OF CHHATTISGARH: BILASPUR

NOTIFICATION

No. 293/Confdl./2013
II-1-1/2009

Bilaspur, dated 04 May, 2013

It is hereby notified that pursuant to Notification No. K.13016/01/2013-US.II dated 26th April, 2013 of Government of India, Ministry of Law & Justice, (Department of Justice), New Delhi, **(1) Hon'ble Shri Justice Ghulam Minhajuddin** and **(2) Hon'ble Shri Justice Radhe Shyam Sharma** have assumed charge of the office of Additional Judge of the High Court of Chhattisgarh in the forenoon of 03rd May, 2013.

BY ORDER OF
HON'BLE THE CHIEF JUSTICE

Sd/-
(A.K. PANDA)
REGISTRAR GENERAL